

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 136 (ND) 2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: Peacock Group Inc. & Anr. Vs. M/s Direct
Resource India Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Saurabh Kalia, Mr. Harshit Agarwal and Mr. Raghu Nayyar, Advocates		
	For the Respondent:	Mr. Chandra Shekhar Yadav, Advocate Captain P. Chopra, Respondent No.2		

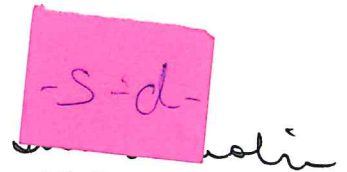
ORDER

Arguments part heard. Short synopsis has been filed by both the parties. Ld. Counsel for the Petitioner has filed a compendium.

To come up for further consideration on 5th February, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**